

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 80 OF 2014 &
IA NOS. 149 & 151 OF 2014**

Dated: 14th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Education Research & Development Foundation Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. K. K. Venugopal, Sr. Adv.
Mr. S. Sarfaraz Karim
Mr. Kaushik Mishra
Mr. Gaurav Ray

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir for R-2

Mr. Panchajanya Batra Singh for R-6

Ms. Aprajita Mukherjee for R-7

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **17.04.2017 at 2.30 p.m.**

**(T. Munikrishnaiah)
Technical Member
ss/kt**

**(Justice Ranjana P. Desai)
Chairperson**